## COURT-I

## Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

## Appeal No. 169 of 2014

Dated: 21st July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. Rakesh Nath, Technical Member

Green Energy Association ... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Ms. Dipali Sheth

Counsel for the Respondent(s): : Mr. Buddy A. Ranganadhan

Mr. Raunak Jain for MERC

## **ORDER**

Admit. Issue notice. Mr. Buddy A. Ranganadhan, the learned counsel takes notice on behalf of the State Commission. Notice to be issued to the other Respondents returnable on 19.08.2014. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the matter on **19.08.2014.** 

(Rakesh Nath)
Technical Member
ts/vg

(Justice M. Karpaga Vinayagam)
Chairperson